

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: May 30, 2016

No. 1128 / Admin. (Services)/2016

On reversion to the regular line, Sri **Mohd. Rais Siddiqui**, Registrar, State Consumer Disputes Redressal Commission, U.P., Lucknow to be Additional District & Sessions Judge, Khurja (Bulandshahar) w.e.f. 04.06.2016.

BY ORDER OF THE COURT,

Sd/-

**(DINESH KUMARSINGH-I)
REGISTRAR GENERAL**

No. 272 / Admin. (Services)/2016, Dated: Allahabad: May 30, 2016

Copy forwarded for information and necessary action to:

1. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
2. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow with the request to relieve Sri Mohd. Rais Siddiqui, Registrar, State Consumer Disputes Redressal Commission, U.P., Lucknow from his present post so as to enable him to take over charge of her new posting immediately.
3. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
4. The Special Secretary (Law) and Additional Legal Remembrancer, Government of U.P. Supreme Court (Legal Cell), III Floor, Bar Council of India Building, 21 Rouse Avenue Urdu Ghar Marg, New Delhi.
5. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. (Information available on E-mail).
6. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
7. All the District & Sessions Judges subordinate to the High Court of Judicature at Allahabad.(Information available on E-mail).
8. Sri Mohd. Rais Siddiqui, Registrar, State Consumer Disputes Redressal Commission, U.P., Lucknow

You shall hand over charge of your present post and shall proceed to take over charge of your new posting accordingly.

The handing and taking over charge certificates may kindly be sent to the Section Officer (Services) & Section Officer, Admin. A-2 Section, High Court, Allahabad forthwith.

9. The Sr. Registrar, High Court, Lucknow Bench, Lucknow.(Information available on E-mail).
10. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
11. The Joint Registrar (Judicial) (Confidential), High Court, Allahabad.
12. The Joint Registrar (Judicial) (Inspection), High Court, Allahabad.
13. The Officer On Special Duty (Judicial)/ Incharge Computer Centre, High Court, Allahabad.
14. The Deputy Registrar (G), High Court, Allahabad
15. The Deputy Registrar (Budget), High Court, Allahabad.
16. The Deputy Registrar (Admin.), High Court, Allahabad.
17. The Section Officer (Admin. A-2 Section), High Court, Allahabad.

18. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
19. The Section Officer (Admin. C Section), High Court, Allahabad.
20. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
21. P.S. to Hon'ble Judges, with the request to place this notification before the Hon'ble Judges sitting at Allahabad & Lucknow for their Lordship's kind perusal. (Information available on E-mail).

BY ORDER OF THE COURT,

**Sd/-
(RAJIV SHARMA)
REGISTRAR (JUDICIAL) (SERVICES)**